


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/366/ (IB)/2017
NAME OF THE PETITIONER(S) : IDBI TRUSTEE SHIP SERVICES LTD
NAME OF THE RESPONDENT(S) : GEMINI INDUSTRIES & IMAGING LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	IDBI TRUSTEE SHIP LTD (PETITIONER)	G. Shanthe Ramesh	
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ORDER

Counsel for petitioner present and filed a memo alongwith copy of order dated 29.1.2016 passed by the Hon'ble High Court of Madras in CP 178/2015 wherein an Official Liquidator has been appointed as Provisional Liquidator. The memo is taken on record. In view of the submissions made, the petitioner is directed to approach the Official Liquidator and make their submissions. Accordingly the matter stands closed. The Registry is directed to return the file to the Registry of the High Court of Madras.


(K. Anantha Padmanabha Swamy)
Member (Judicial)